

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 56
ANSWERED ON 03/02/2025**

THE QUALITY OF PUBLIC CONSTRUCTION PROJECTS

56. DR. AJEET MADHAVRAO GOPCHADE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the measures that the Central Public Works Department (CPWD) has implemented as on date to enhance the quality of public construction projects, including roads, bridges, and government buildings, the details thereof;
- (b) the reasons for which Government hasn't introduced legislation to ensure the quality of public works, the details thereof: and
- (c) whether Government has received any representation for laws aimed at ensuring the quality of public construction, if so, from whom, and the steps that have been taken to date?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b): The quality of Public Works is ensured and guided by the provisions of General Financial Rules (GFR), Central Vigilance Commission (CVC) Guidelines, CPWD Manual and Standard Operating Procedures of the CPWD.

(c): Yes, representation has been received from Dr. Ajeet Madhavrao Gopchade, Hon'ble MP (Rajya Sabha). At present, no such legislation is under contemplation.
